GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2390 ANSWERED ON 03RD AUGUST, 2023

CCTV ON NATIONAL HIGHWAYS

2390. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to install CCTV cameras on National Highways for monitoring of negligent drivers;

(b) if so, the details thereof;

(c) whether any mechanism has been established to monitor violation of speed limit and lane discipline on National Highways and if so, the details thereof; and

(d) the progress made so far in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) Yes Sir. GSR notification 575(E) dated 11th August, 2021 provides for Electronic Monitoring and Enforcement of Road Safety which mandates that State Governments shall ensure installation of electronic enforcement devices at high risk and high-density corridors on National Highways. These electronic enforcement devices include speed cameras, closed-circuit television cameras, speed guns, body wearable cameras, dashboard cameras, Automatic

Number Plate Recognition (ANPR), weigh in machines (WIM) and any such other technology specified by the State Government.

(c) The Government of India enacted the Motor Vehicles (Amendment) Act, 2019 with a special focus on road safety, incorporating aspects such as stringent penalties for traffic violations, electronic enforcement, etc. Section 136A of the Amendment Act provides for "electronic monitoring and enforcement of road safety" by the State Governments on National Highways, State Highways, roads or in any urban city within a State and preparation of rules for the same by the Central Government.

Further, the latest road and bridge specifications of this Ministry provide for installation of Advanced Traffic Management System (ATMS) on national highways which is followed in latest construction agreements. It also has the provision of CCTVs and speed cameras. This ATMS can detect speed violations & lane discipline on these NHs.

(d) The Provision of Advanced Traffic Management System (ATMS) has been included in the Technical Schedules of the latest tenders of majority of 4/6 laning projects of NHAI. Further, the functional ATMS system is available on the following stretches:

- (i) Eastern Peripheral Expressway, (UP & Haryana)
- (ii) Delhi Meerut Expressway (Delhi & UP)
- (iii)Trans Haryana project (Haryana)
- (iv) NH sections already awarded under TOT.

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